

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
PATIALA HOUSE COURT - NEW DELHI DISTRICT - NEW DELHI**

ORDER

In partial modification of this office earlier order bearing No.5087-5187/Bail & Filing/Ord./ Ptn. D&S/ND/2023 dated 15.02.2023 and in exercise of powers vested to the undersigned *inter alia* under Section 10(3) of the Criminal Procedure Code, 1973 as in force in Delhi, I hereby authorize the following Additional District & Sessions Judges of New Delhi District to hear and dispose of fresh bail/urgent criminal applications and pending bail applications pertaining to the New Delhi District Sessions Division mentioned at column No. (2) w.e.f. 01.03.2023 to 15.03.2023 in accordance with law.

Name of the Judicial Officer (1)	Police Stations & Investigating Agencies (New Delhi District) (ROSTER-1) (2)	1 st Link Judge (3)	2 nd Link Judge (4)
Sh. Harjot Singh Bhalla, ASJ-04	CBI, Custom, DRI, Central Excise, OSI, Enforcement Directorate, FERA, PMLA, R.K. Puram, KGI Airport, KGI Metro & Delhi Cantt.	Sh. Sanjay Khanna/gwal, ASJ-02	Sh. Devender Kumar Jangala, ASJ-05
Sh. Pawan Kumar, ASJ (SFTC)	Police Stations & Investigating Agencies (New Delhi District) (ROSTER-2) CAW Cell, Chandiya Park, Indraprastha, Sarojini Nagar, Marasia, Sagarpur South, Connaught, Kirti Nagar, Vasant Kunj (South), Vasant Kunj (North) and Vasant Vihar.	Ms. Aparna Swami, ASJ-07	Sh. Shalender Malik, ASJ-03
Sh. Sudhir Kumar Ghosh, Spl. Judge (NDPS)	Police Stations & Investigating Agencies (New Delhi District) (ROSTER-3) Crime Branch (CBW), PVA, Connaught Place, Tagore Road, Mander Marg, Barakhamba Road, Parliament Street, Thak Mang, North Avenue, South Avenue, Preeti Mallam Metro, Rajghev Charok Metro and Cyber Police Station.	Sh. Rajinder Singh, ASJ-06	Ms. Aparna Swami, ASJ-07

01.03.2023, 08.03.2023, 11.03.2023 & 12.03.2023, -w/hkay/sj

The bail/urgent applications pertaining to Special Acts viz. NDPS Act/NCB, POCSO, NIA, MOCOA, TADA, Special Cell cases, SC/ST Act, UAP Act, SEBI cases, Drugs & Cosmetics Act and Official Secrets Act shall be dealt with by the concerned designated Courts, New Delhi District.

(Dharmesh Sharma)
Principal District & Sessions Judge
New Delhi District, PHC, New Delhi.

Dated: 07/03/2023

6490-6570

No. _____/Bail & Filing/Judl./Prin.D&S/ND/2023

Case forwarded for information to:

- The Registrar General, High Court of Delhi, New Delhi.
- All the Principal District & Sessions Judges, Delhi/New Delhi.
- The Principal Judge, Family Court, Dwarka (FD), New Delhi.
- The Principal Judge, Family Court, New Delhi Centre, PHC, ND.
- The Judge in-charge, Medication Cases, New Delhi District, PHC, ND.
- The Member Secretary, DG/ISA, New Delhi District, PHC, ND.
- All the Judicial Officers, New Delhi District, PHC, ND.
- The Officer-in-charge, Staff & Filing Section & Administration Branch, ND, ND.
- The Vehicle Controller (Road & English), The Hazrat Nizamuddin, New Delhi District, PHC, ND.
- The Chief Promoter, New Delhi District, PHC, ND.
- All the Recovery Secretaries, The Associations, Delhi/New Delhi.
- The Judge in-charge, Lock-up, New Delhi District, PHC, ND.
- The Branch in-Charge, Computer Branch, New Delhi District, PHC, ND.
- Reader/PS to the undersigned.
- The PRO/AFRO, New Delhi District, PHC, ND.

Principal District & Sessions Judge
New Delhi District, PHC, New Delhi